## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 125(MB)/2008

REPRESENTATION

CORAM:

CA NO.

PRESENT: SH. R.VARADHARAJAN

Hon'ble Member (J)

Hon'ble Member (T)

SH. S. K. MOHAPATRA

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2016

NAME OF THE COMPANY: :

Union of India

Vs.

M/s. Manmandir Estate Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 388B

S.NO. NAME DESIGNATION

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In view of lack of Coram in Principal Bench the petition is listed before the Special Bench today. At the request of the parties, the matter is adjourned to 25.07.2016 at 2.00 PM.

[ R. VARDHARAJAN] MEMBER(J)

[S.K. MOHAPATRA] MEMBER(T)

Date:20.07.2017 [ravi]